


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER : TP (HC)/CAA/85, 86, 87/2017  
NAME OF THE TRANSFEROR. : MURUGAPPA HOLDINGS LTD  
NAME OF THE TRANSFEROR. : PRESMET PVT LTD  
NAME OF THE TRANSFEREE : AMBADI INVESTMENTS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	P.H. ARVINDH PANDIYAN Sr. Counsel.	for Petitioner	
	for HARISHANKAR MANI PAWAN JHAJARI		

**ORDER**

Counsel for applicant companies present. Heard and **order is reserved.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)